

make an inquiry into this? If you are proved wrong, will you dismiss him from there? I want to clinch the issue. If what I say is correct...

MR. SPEAKER: Why are you putting these hypothetical questions?

SHRI BAL RAJ MADHOK: I am sure about my facts. He may not be sure about his facts. If you are wrong, will you revise our decision?

SHRI S. M. BANERJEE: I would like to know from the hon. Minister whether in appointing persons on the Board of this University care will be taken to see that those who do not believe in the non-alignment policy pursued by Pandit Jawaharlal Nehru and secularism and those who have no faith either in the non-alignment policy or in secularism are not taken on this Board. Whether care will be taken to this want to know.

MR. SPEAKER: I only suggest that you don't counteract what he said. You put your question.

SHRI S. M. BANERJEE: My question is: those people who have no faith in Nehru's policy should not be taken. I want an assurance from him.

DR. V. K. R. V. RAO: I am not the appointing authority of professors in the Jawaharlal Nehru University. But the remarks made by the hon. Member, I shall certainly have them conveyed to the Vice-Chancellor.

DR. SUSHILA NAYAR: I would like the hon. Minister to please clarify whether the Nehru University is a regular academic institution which will go into all the usual academic activities of a University or whether it is a university or which is purely meant to study the ideas and ideologies and beliefs of Mr. Nehru.

DR. V. K. R. V. RAO: I can categorically tell the hon. Member that the Nehru University has not been established merely to study the ideas and ideologies of Mr. Nehru. The Nehru University Act has been passed by this Parliament and in the passing of this Act, they have laid down that some

attention should be paid to the various things for which Mr. Nehru stood, things like national integration, secularism, so on and so forth.

As far as the University is concerned, it is developing as a regular University, not as an affiliating University, but, as a highly specialised post-graduate and post-doctorate schools of research in various disciplines and I am sure the hon. Member herself will be very happy when she finds how this University is growing.

SHRIMATI SUSHILA ROHATGI: Seeing that Mr. Nehru believed in freedom of expression and freedom of thought, will the Government be prepared to give an assurance that the members who will be appointed on the various bodies of the University have freedom of thought and expression? Whether they agree or disagree with Mr. Nehru should not be the criterion but those who have good academic qualifications and who will be responsible for bringing up a very high calibre university should be there.

DR. V. K. R. V. RAO: I take it for granted that when people are recruited to University posts, they will be recruited on basis of high academic qualifications. I may also take it for granted that in the University within the normal restraints, there will be freedom of expression. So, I don't know what exactly she has in mind.

SHRIMATI SUSHILA ROHATGI: One may not agree with the views of Mr. Nehru. But they should have freedom to differ from Nehru's ideology also.

DR. V. K. R. V. RAO: Anybody can differ from Mr. Nehru.

Embezzlement of Money deposited by Merchants of Alwar in the State Bank of India

*815. SHRI RAM KISHAN GUPTA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that merchants of Alwar Mandi deposited over rupees one lakh in the State Bank of India on the 21st September, 1970;

(b) whether it is also a fact that the Bank issued receipts to them duly stamped,

and this money was never deposited in Bank accounts and was embezzled by the Bank employees :

(c) whether Government have received any complaint in this regard ; and

(d) if so, the action taken thereon ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) to (d). According to the information available, a few merchants of Alwar are reported to have paid to one person from Alwar certain amounts for deposit in Government account. This person, without depositing these collections in Government account, is alleged to have issued forged cash receipts to these merchants. Receipts were not issued by the State Bank of India. The Alwar Police are investigating the case.

श्री राम किशन गुप्त : यह बात कहां तक सच है कि वे मरचेंट्स उस रुपये को जमा कराने के लिए बैंक में ले गये और कैश काउंटर पर जो राक्स बंटा हुआ था, जिसका जिक्र किया गया है, उसको वह रुपया दे दिया, जब कि अब कहा जाता है कि वह रुपया बैंक में जमा ही नहीं हुआ ?

SHRI Y. B. CHAVAN : I am giving the facts which are with me at the present moment. The money was not paid in the State Bank. No receipts were given by the State Bank of India. This is the position as far as the facts are concerned. We will have to depend upon the Police investigation. I cannot say anything more now.

श्री राम किशन गुप्त : क्या मैं जान सकता हूँ कि इस विषय में जिस मुलजिम का जिक्र किया गया है, उसको अभी तक गिरफ्तार किया गया है या नहीं और बैंक के किसी और कर्मचारी के खिलाफ कोई एक्शन लिया गया है या नहीं ? चूंकि यह मामला बड़ा गम्भीर है, इसलिए क्या सरकार सी० बी० ग्राई० के जरिये इसकी एनक्वायरी कराने के लिए तैयार हैं, ताकि इस मामले को खत्म न कर दिया जाये और करप्ट आफिसर्स को गलत ढंग से बचाने की कोशिश न की जाये ?

SHRI Y. B. CHAVAN : It is not a matter that I can direct from here. It is a matter with the Police. The Police are investigating the matter. I cannot say anything more than that.

Central Aid to Better the Pay Scales of Teachers in U. P.

*816. **SHRI S. M. BANERJEE :** Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether the State Government of U.P. has demanded some financial aid to better the pay scales of teachers in U.P. ;

(b) if so, the reaction of Government thereto ;

(c) whether any financial aid has been given ; and

(d) if not, the reasons for the same ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) to (d). A statement is laid on the Table of the Sabha.

Statement

No formal demand has been received recently from the State Government of Uttar Pradesh for financial assistance to improve the pay scales of school teachers in Uttar Pradesh. The Government of India have already a scheme for assisting State Governments for improving the pay scales of university and college teachers to bring them to the level recommended by the University Grants Commission during the Fourth Plan. The Uttar Pradesh Government have already taken advantage of the latter scheme

As regards primary and secondary school teachers the Government of India have no scheme for assisting State Governments for improving the pay scales, as school education is a State subject.

SHRI S. M. BANERJEE : Is the Minister aware that the degree college teachers and secondary teachers and primary school teachers of U. P. are all starting an agitation either in the form of hunger strike or dharna or other forms and that various campaigns are going on to better their pay scales ? The Chief Minister of U.P. promised to them recently that their scale can be increased for